

Seventeenth Loksabha

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Title: Request the government to intervene into the matter of non-completion of the two railway projects from Tindivanam- Nagari and Tindivanam-Tiruvannamalai.

**DR. M.K. VISHNU PRASAD (ARANI):** Sir, there is only one train running through my Polur Assembly Constituency. There are two projects which have already been sanctioned. They are Tindivanam – Nagari and Tindivanam – Tiruvannamalai. The reports have been given to the Government. I do not know whether the finances have been released yet or not. For the past twelve years, the Government is telling us constantly that the project will be completed next year. Unfortunately, last month, there was a meeting convened by the General Manager of Southern Railway. When I enquired about these particular projects that have been stalled for so many years, they told us that these two projects, Tindivanam – Nagari and Tindivanam – Tiruvannamalai, are the pet projects of the hon. Prime Minister. He himself attends the meeting through the video conference and expects the results from the authorities concerned. Unfortunately, the State Government has not acquired the land and has not handed it over to the Railway Department. This is the reply which is being constantly given by the Railway authorities.

So, I humbly request the Government of India to interfere in this matter because this has been a very big expectation from the people of Arani and there are no trains that are running in the Constituency. So, it is my humble submission to the Government of India to intervene and complete the project at the earliest.

